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 IDFC Bank IDFC Bank

Date : 05-07-2026
Place : GUJARAT
Loan Account No : 108516864

Situated In Gadroha Sinner, Ta Himmatnagar, Dist: Sabarkantha, Admeasuring 14.17 Sq. Mtrs. And Bnded As Under, North - South - East - West - House Of Reskibhal Laxmnabhai Raval
Office Of Himantibhal Kesabhai Raval Open Land Road Situated Within The Sub Registration
Office Of Himantnagar, Together With All Buildings And Structures Attached To The Earth Can
Permanently Fastened To Anything Attached To Earth, Both Present And Future And All
Residential Mammol Rights Annexed Thereto, North By - House Of Reskibhal Laxmnabhai
Raval, South By - House Of Kantibhal Kesabhai Raval, East By - Open Land, West By - Road

IOB STADIUM ROAD BRANCH FINAL NOTICE FOR BREAK OPEN : 30.10.2025			
S. No.	Locker No.	Locker Holder's Name & Address	O/S RENT
1	020106	Mr. Priyankumar S Makwana, Mrs. Sudhaben S Makwana, 3, Sankalp Apt's, Shankar Nagar Society, Nava Vadaj, Ahmedabad-380013	10500/-
2	030182	Mrs. Smita A Joshi, P/3, Sakrut Parthasarathi Avenue, Near Shyamal Cross Road, Satellite, Ahmedabad-380015	11362/-
3	050244	Mrs. Simpal K Shah (Simal N Supheia) M/5/2/5, Shastri Nagar, Nanarpura, Ahmedabad-380013	7579/-
4	080392	Mrs. Anjali A Kumar, Mr. Minn G Kumar, 20, Swayambhu Apartment, Near Azadi Society, Ahmedabad-380015	11479/-
5	110454	Mr. Jesal C Patel, Mrs. Kiran S Patel, 405, Vatsh Apartment, Opp Panjarapote, Ambavadi, Ahmedabad-380015	11600/-
6	110454	Mr. Jesal C Patel, Mrs. Kiran S Patel, 405, Vatsh Apartment, Opp Panjarapote, Ambavadi, Ahmedabad-380015	11600/-

Date : 26.06.2026, Place : Ahmedabad Authorised Officer, Indian Overseas Bank

Area Around Length: 35 Ft, Width 20 Ft, Total 700 Sq. Ft. Situated At Mouje: Gogijipura,
Taluka: Kathlal, Sub-Registration District Of Kathlal, District Of Kheda.,North By : Land
Of Maganbhai Rabbhbai Zala, South By : House Of Bhalabhai Motibhai Zala, East By :
House Of Manibhai Bhatibhai Zala, West By : House Of Maganbhai Rabbhbai.

Therefore You are hereby called upon in terms of section 13(2) of the Securitisation and Reconstruction of Financial Assets and enforcement of Secured Interest Act, 2002, to pay a sum of **Rs. 23,32,430.75 (Rupees Twenty Three Lakhs Thirty Two Thousand Four Hundred Thirty and Paise Seventy Five Only)** together with further interest and charges at the contractual rate per per the terms and conditions of loan documents executed by you and discharge your liabilities in full 60 days from the date of receipt of this notice, failing which, we shall be constrained to enforce the aforesaid securities by exercising any or all of the rights given under the said Act.

As per section 13 (13) of the Act, on receipt of this notice you are restrained /prevented from disposing of or dealing with the above securities without the consent of the bank.

Your attention is invited to provisions of sub-section (8) of Section 13 of the SARFAESI in respect of time available, to redeem the secured assets.

Sd/- Yours faithfully, Authorised Officer, Union Bank of India

Follows: East: By flat no D-1/604, North: By Flat No.D-1/603, West: By Flat No.D-2/603, South : By Internal Road.

respect of corporate debtor	by the undersigned on 6 th July 2026)
7 Estimated date of closure of insolvency	29th December 2026 (being 180 days

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Company Secretary & Compliance

